

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:698  
ANSWERED ON:05.12.2003  
TECHNOLOGY UPGRADATION FUND  
BHAN SINGH BHAURA

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government through Commercial Banks are providing loans to various textile units in the country to upgrade their existing technology;
- (b) the details of the such units who have availed the loan facilities during each of the last three years;
- (c) the number of application pending for such loans during the current year state-wise; and
- (d) the time by which these are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN)

(a) Yes, Sir. Under the Technology Upgradatiion Fund Scheme (TUFS), which is in operation with effect from 01.04.99 till 31.03.2007, Commercial Banks and Financial institutions (FIs) are providing loans to various textile units in the country to upgrade their existing technology as well as to set up new units;

(b) No. of units who have availed the loan facilities during each of the last three years is as follows:-

(Rs. crore)

During Receipt      Sanctioned      Disbursed

No. of      Cost of Project      No. of      Amount      No. of      Amount  
applications      applications      applications

|           |     |      |     |      |     |      |
|-----------|-----|------|-----|------|-----|------|
| 2000-2001 | 719 | 6296 | 616 | 2090 | 494 | 1863 |
| 2001-2002 | 472 | 1900 | 444 | 630  | 401 | 804  |
| 2002-2003 | 494 | 1835 | 456 | 839  | 411 | 931  |

(c)&(d) Under the TUFS applications for loans are received by Banks/Fis which apply their prudential norms before sanctioning the loan. These applications are also examined to check whether they are in conformity with the Scheme or not. Therefore, at any point of time the applications are at various levels of examination till they are finally sanctioned or rejected. Applications are cleared as expeditiously as possible. There is a Technical Advisory and Monitoring Committee(TAMC) in the Office of Textile Commissioner, Mumbai under the Chairmanship of Textile Commissioner to monitor the Scheme including expeditious disposal of applications.